

out of those registered during 1978 to 1980.

(e) As already stated above in reply to part (b), the Industrial Licences granted during the years 1978 to 1980, would be at various stages of implementation.

(f) All possible assistance like raw material, financial, power, transport etc. facilities are provided by the Centre and State Governments to entrepreneurs for setting up of industries. The progress of implementation is watched by the State Government and the concerned administrative Ministry, etc.

#### Short and long term projects for N. E. region

1421. SHRI CHINGWANG KONYAK: Will the Minister of PLANNING be pleased to state:

(a) whether the Central Government have set up various working groups for preparing short term and long term projects for north eastern region;

(b) if so, the broad recommendations of these working groups; and

(c) the steps taken thereon?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c). No Working Groups as such have been set up for preparing short term and long term projects for the North Eastern Region.

However, at the time of finalisation of Five Year Plan/Annual Plans, various Working Groups are set up to discuss both short term and long term projects in the States and Central Sectors. Besides the developmental Plans of the North Eastern Council which are also discussed by the various Working Groups take care of the regional developmental needs of the area.

A Committee of Ministers assisted by an Official Level Committee constantly reviews the progress of various

developmental measures being taken in the region in order to ensure speedier economic development.

#### Unauthorised foreigners entered into Assam

1422. SHRI R. N. RAKESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of 'unauthorised' foreigners entered into Assam during 1961 and 1971;

(b) how many of them have been resettled; and

(c) whether Government have solved this problem with the Assam agitators and if not, what are the main difficulties being experienced in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) While no reliable data is available regarding the number of entrants into Assam during 1961-1971, 2,14,318 persons registered themselves as refugees in Assam between 1st April, 1964 to 25th March, 1971.

(b) 15,498 families have been settled in Assam as on 31st December, 1980.

(c) Efforts for finding an amicable solution to the problem of foreign nationals in Assam are continuing.

#### Observations of health group about some fatal diseases

1424. SHRI K. MALLANNA: Will the Minister of PLANNING be pleased to state:

(a) whether any working group of health constituted by the Planning Commission has observed that allopathic system of medicine has been incapable of curing cancer, diabetes, leucoderma, epilepsy and infective hepatitis, while indigenous systems had medicines to treat them; and